## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

به

C.P. No.220/2005 In O.A. No.3169/2003

New Delhi this the 20th day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Shri Mahendra Singh S/o Shri Man Chand MTNL, CGO Complex, New Delhi.

-Applicant

(By Advocate: Shri B.S. Mainee)

Versus

- 1. Shri Brijesh Kumar
  Secretary to the Govt. of India
  Ministry of Communication
  Sanchar Bhawan, Ashoka Road,
  New Delhi-110001
- 2. Shri A.K. Girotra
  Executive Director
  Delhi Telephones
  Mahanagar Telephone Nigam Ltd.
  Khursheed Lai Bhawan,
  New Delhi.

-Respondents

(By Advocate: Shri V.K. Rao)

## ORDER (Oral)

## Hon'ble Shri Shanker Raju, Member (J)

C.P. is disposed of at this stage with liberty to the parties to revive it after the review is finally disposed of. Notices to the respondents are discharged.

> NM' (Shanker Raju) Member (J)

(V.K. Majotra)

Vice Chairman (A)

CC

Ø